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- (क) सेवानिवृत्त रेल कर्मचारी को मानार्थ पास जारी करने के संबंध में क्या नियम है:
- (ख) सेवानिवृत्ति के समय 20 वर्ष से कम सेवा अवधि वाले कर्मचारियों को नियमों के अन्तर्गत कितने पास जारी किए जा सकते है;
- (ग) क्या वर्ष 1990 के पश्चात सेवानिवृत्त हुए कर्मचारियों की विधवाओं को ऐसे पास जारी किए जा रहे हे:
- (ध) क्या इन कर्मचारियों की सेवानिवृत्ति पर उनकी विधवाओं को मानार्थ पास जारी करने का कोई प्रस्ताव सरकार के विचाराधीन है: और
- (ङ) यदि हां, तो इस संबंध में निर्णय कब तक लिए जाने संभावना है?

रेल मंत्रालय में राज्य मंत्री (श्री संतपाल महाराज): (क) पास नियमों के अनुसार, सेवा निवृत्ति के पश्चात मानार्थ पासों की पात्रता के लिए एक रेल कर्मचारी को नीचे दर्शाये अनुसार निर्धारित रेल सेवा अवधि को पूरा करना अपेक्षित होता है।

श्रेणी	न्यूनतम रेल सेवा	सेवा निकृति के बाद पासों की संख्या
समूद्ध ''क एवं क''	20 वर्ष से अधिक किन्तु 25 वर्ष से कम 25 वर्ष	प्रतिवर्ष 2 सेट
समृह ''ग''	20 वर्ष से अधिक किन्तु 25 वर्ष से कम 25 वर्ष	प्रतिवर्ष 3 सेट प्रतिवर्ष 1 सेट प्रतिवर्ष 2 सेट
समूह ''च''	25 वर्ष	प्रतिवर्ष । सेट

निम्नलिखित मामलों में 5 वर्ष की सेवा का लाभ मेलता है।

- (i) विकित्सा की दृष्टि से विकोटिक्त/अयोग्य रेल कर्मचारी को या हो वैकल्पिक पदों को अस्वीकार करके अथवा वैकल्पिक पर्टी के ठपलब्ध न हरेने के कारण सेवा से निवृत्त हो जाते है।
- (ii) स्वैच्छिक सेवा निवृत्ति पर।
- (ख) 20 वर्ष से कम रेल सेवा के बाद सेवा निवृत्ति होने वाले रेल सेवकों के लिए सेवा निवृत्ति के बाद मानार्य गर्सों को जारी करने की व्यवस्था नियमों में नहीं है।

- (ग) जो रेल कर्मचारी 12.3.87 के अथवा इसके बाद रेल सेवा में थे/हैं उनकी विधवाएं निम्न के अनुसार विधवा पासों के लिए पात्र हैं:-
- (i) रेल कर्मचारी की सेवा सेवा निवृत्ति के बाद निवृत्ति की बाद मृत्य मिलने वाले पासी होने के मामले में की आधी संस्था।
- (ii) सेवा काल में मृत्यु कर्मचारी की मृत्यु की होने के मामले में तारीख को सेवा निवृत्ति की तारीख मान लेने पर वह सैद्धान्तिक रूप से जितने पासों के लिए पात्र होगा, उस संख्या का आधा।

रेल कर्मचारी जिस की सेवा काल में मृत्यू हो जाती है उसकी विधवा प्रत्येक वैकल्पिक वर्ष में कम से कम । सेट पास की हकदार है। मृत्यु से पहले यदि रेल कर्मचारी की सेवा, सेवा निवृत्ति के पश्चात् मानार्थं पासों की पात्रता के लिए निर्धारित अपेक्षित सेवा से कम रहती है, फिर भी वह 2 वर्षों में 1 सेट पास की हकदार है।

(घ) और (ङ) पैरा (ग) के उत्तर को देखते हुए प्रश्न नहीं उदता।

## Participation of Students in Sports and **Extra-curricular Activities**

705. SHRI SURESH PACHOURI: Will the of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government have formulated any guidelines to provide credit to the students of colleges/universities for participation in sports and extra-curricular activities in order to encourage students participation therein;
  - (b) if so, what are the details thereof; and
- (c) what other measures Government propose to undertake to encourage students participation in sports and extra-curricular activities in colleges and universities?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT YOUTH AFFAIRS AND SPORTS) (SHRI R. DHANUSHKODI ATHITHAN: (a) to (c) University Grants Commission have issued a set of uniform model guidelines to all universities and the Education Secretaries of all States regarding credit to be provided to the students of Colleges/Universities for participation in extra-curricular sports and activities. Universities are competent to frame their own guidelines with the approval of their academic Concils within the framework of these modeal guidelines. A copy of the model guidelines issued by the University Grants Commission is given in the enclosed statement.

## Statement

Participation of Students in sports and extracurricular activities

Basic guidelines for providing leave to sports persons while in training and coaching camps and while participating in States, National and International competitions; and giving weightage to sportpersons in admission to universities and colleges.

Sports activities in universities, in general, be encouraged and promoted. Female students may particularly be encouraged to take part in games and sports activities.

2. The academic interest and sports proficiency of the students should be duly taken care of Sportspersons may be permitted full credit for lectures/practicals missed by them as a result of their participation in intercollegiate, inter-university, State, National and International tournaments and coaching camps organised in preparation of these tournaments. This credit may be allowed on the basis of production of a certificate for participation in authorised sporting event(s) from the organisers of the event(s). However, the total period of absence in case of State/ National level sports events and in International sports events should not exceed 30 days and 45 days repectively, including the journey period, in an academic year. In exceptional

cases, further relaxation beyond these time periods may be permitted to protect the academic and sports interests of the sportspersons by the Vice-Chancellor of the Universities.

- 3. In the event of a sports person being absent for a long period of time for coaching camps, efforts should be made by the organising authority to arrange for all possible educational facilities including use of library. The colleges/universities may also consider organising classes/practicals and providing other facilities to the sportspersons for making up loss of studies due to their long absence from their institutions.
- 4. Half railway concession may be provided to the sports persons for participating in the authorised sports events/coaching camps.
- 5. TA/DA and halting allowances may be provided by the University to the sports perons, in case the organisors have not extended any such facility to the participating sportspersons.
- 6. Sports Kit/uniform may be provided by the university to the palyers of university team, free of charge.
- 7. Ten percent seats in first year of the under-graduate level Degree courses-Pass courses and Hon. courses, may be reserved for sports persons who have represented the State or Nation in the National or International level sports events. However, for admission, such sports persons should have obtained the minimum cut off percentage of maks in their previous examinations. For admission in B.Ed, course, 3% seats may be reserved.
- 8. The sports persons who are unable to take the examination because of his/her participation in coaching camp/tournament may be permitted to move to the next class and keep terms in higher classes. They may, therefore, be permitted to appear in the subsequent examination and carry credit for the papers cleared for one examination to another till the entire course is completed and he/she becomes eligible for the award of Degree.